

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

Page No. _____

OA/TA/CCP No. _____ 19

APPLICANT (S)

COUNSEL

VERSUS

RESPONDENT (S)

COUNSEL

Date

Office Report

Orders

PT-285/96 in
OA-2494/96

29.11.1996.

Sh. A.K. Bhardwaj, counsel for petitioners.

Allowed.

CSN(J)/CHAIRMAN

/as/

lit w/

*PTA 11/20 on 29.11.96
OA'S won for Admission
C (fresh)*